

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3345

ANSWERED ON:13.12.2012

PENDING PROPOSALS UNDER RURAL DEVELOPMENT SCHEMES

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether proposals from various States related to rural development schemes particularly relating to the tribal areas of the States are pending with the Union Government;

(b) if so, the details of proposals received and sanctioned during the last three years and the current year, State-wise and Scheme-wise and the time since these Projects are pending with Union Government.

(c) the details of the allocation made to initiate these projects during the last three years including the current year, State-wise along with the name and areas of the projects for which said allocation has been made; and

(d) the efforts made by the Government to sanction and initiate the running proposals?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)&(b): Ministry of Rural Development receive proposals from the State Governments and Union Territory Administrations for release of Central share under all the rural development programmes as per the norms laid down in the respective programme guidelines. Such proposals received from State Governments and Union Territory Administrations are examined with respect to programme guidelines. In case shortcomings/deficiencies are noticed, same are referred to concerned DRDA/State Government/Implementing Agency for rectification or furnishing requisite information/document. Sanction of proposals /projects is an ongoing process, therefore all complete propjet proposals are approved by the Ministry. State-wise and scheme-wise project proposals approved under the project based schemes namely Special Projects under the Swarnjayanti Gram Swarojgar Yojana (SGSY)/ National Rural Livelihood Mission (NRLM), Pradhan Mantri Gram Sadak Yojana (PMGSY), and Integrated Watershed Management Programme (IWMP) of the Ministry of Rural Development during last three years (e.i. 2009-10, 2010-11 and 2011-12) and current financial year (i.e. 2012-13 up to November, 2012) is given at Annexure.

(c)&(d): As the projects under the above programmes are demand based, therefore State-wise allocation is not made. However, once the projects are sanctioned, Central share are made available as per the programme guidelines.